

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 250
88/241-242/ND/2018

IN THE MATTER OF:

Mr. Rahul Gupta

... Applicant/Petitioner

Versus

Padam Promoters Pvt. Ltd.

... Respondent

Under Section: 241/242

Order delivered on 01.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Ms. Swaralipi Deb Roy for the Applicant

Ms. Pooja M. Saigal, Advocate and Shantanu Chaturvedi, Advocate

ORDER

Renotify this case on 01.03.2021



(T.S. SINGH)
COURT OFFICER